

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 20

IA 1686/2024 In C.P. (IB)/1817(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **09.07.2024**

NAME OF THE PARTIES: **RAMAN ENTERPRISES V/s MEDIAMAN**
INFOTECH PRIVATE LIMITED

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA 1686/2024 –

1. Mr. Nikhil Rajani, Advocate i/b V. Deshpande & Co. appeared for the DCB Bank Respondent no. 1.
2. Mr. Nithish Bangera, CS appeared for the Respondent no. 2.
3. Adv. Rahul Darji appeared for the Earswhile RP.
4. Learned Counsel for the Respondent seeks time to take up the matter with the Respondent for its resolution.
5. List this IA on **30.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)